

HIGH COURT OF TRIPURA
AGARTALA

NOTIFICATION
Dated, Agartala, the 23rd February, 2023

In the public interest, the Hon'ble High Court has been pleased to make the following transfer and posting order in respect of the Grade-I Officers of Tripura Judicial Service:

No.F.13(1)(a)-HC/2023/5527: **Sri Ravi Dahiya**, Addl. District & Sessions Judge, Court No.3, West Tripura District, Agartala is hereby transferred and posted as Addl. District & Sessions Judge, South Tripura District, Belonia in the existing vacancy.

In exercise of the powers conferred under sub-section (3) of Section 9 of the Code of Criminal Procedure, 1973, the Hon'ble High Court is pleased to appoint Sri Dahiya as Additional Sessions Judge, South Tripura Sessions Division with Headquarters at Belonia with effect from the date of his taking over charge as such.

Sri Dahiya is directed to join his new assignment immediately.

No.F.13(1)(a)-HC/2023/5528: **Sri Dhiman Debbarma**, Judge, Family Court, Agartala, West Tripura District is hereby transferred and posted as Principal Secretary to the Hon'ble Chief Justice, High Court of Tripura, Agartala.

The charge of the Court and Office of the Judge, Family Court, Agartala, West Tripura District shall remain with Sri Ramdas Chattopadhyay, Addl. Judge, Family Court, Agartala, West Tripura District until further order.

Sri Debbarma is directed to join his new assignment immediately after handing over the charge of his Court and Office to Sri Ramdas Chattopadhyay, Addl. Judge, Family Court, Agartala, West Tripura District.

No.F.13(1)(a)-HC/2023/5529: **Smti. Sharmistha Mukherjee**, Addl. District & Sessions Judge, Court No.2, West Tripura District, Agartala is hereby transferred and posted at the same station as Addl. District & Sessions Judge, Court No.3, West Tripura District, Agartala vice Sri Ravi Dahiya transferred.

The Charge of the Court and Office of Addl. District & Sessions Judge, Court No.2, West Tripura District, Agartala shall remain with the Addl. District & Sessions Judge, Court No.4, West Tripura District, Agartala until further order.

Smti. Mukherjee is directed to join her new assignment immediately.

The payment of concurrent charge allowance to the officer(s) holding charge of additional post shall be disposed of in terms of the observation of the High Court communicated under letter No.F.93(2)-HC/06/6930-37, dated 11.04.2016.

By order,
Sd/–
(V. Pandey)
Registrar General

No.F.13(1)(a)-HC/2023/5530-57

the 23rd February, 2023

Copy to:-

01. The Principal Secretary to Hon'ble the Chief Justice (Acting), High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice A. Lodh, Judge, High Court of Tripura, Agartala;
03. The Secretaries to Hon'ble Judges, High Court of Tripura, Agartala;
04. The Member Secretary, Tripura State Legal Services Authority, Agartala;
05. The Director, Tripura Judicial Academy, Agartala;
06. The Registrar (Vigilance), High Court of Tripura, Agartala;
07. The LR & Secretary, Law Department, Government of Tripura, Agartala;
08. The District & Sessions Judge, The District & Sessions Judge, Dhalai District, Ambassa/ West Tripura District, Agartala/ Sepahijala District, Sonamura/ North Tripura District, Dharmanagar/ South Tripura District, Belonia/ Khowai District, Khowai/ Unakoti District, Kailashahar/ Gomati District, Udaipur for information and necessary action;
09. The Judge, Family Court, Ambassa, Dhalai District/ Dharmanagar, North Tripura District/ Kailashahar, Unakoti District/ Khowai, Khowai District/ Agartala, West Tripura District/ Sonamura, Sepahijala District/ Belonia, South Tripura District/ Udaipur, Gomati District;
10. The Registrar (Judicial), High Court of Tripura, Agartala;
11. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala;
12. The Registrar (Admn. P & M), High Court of Tripura, Agartala;
13. The Joint Registrar, High Court of Tripura, Agartala;
14. All the Deputy Registrar, High Court of Tripura, Agartala;

15. The Chief Librarian, High Court of Tripura, Agartala;
16. Sri Ravi Dahiya, Addl. District & Sessions Judge, Court No.3, West Tripura District, Agartala for information and compliance;
17. Sri Dhiman Debbarma, Judge, Family Court, Agartala, West Tripura District for information and compliance;
18. Smti. Sharmistha Mukherjee, Addl. District & Sessions Judge, Court No.2, West Tripura District, Agartala for information and compliance;
19. Sri Ramdas Chattopadhyay, Addl. Judge, Family Court, Agartala, West Tripura District for information and compliance;
20. Sri Soumyo Bikash Das, Addl. District & Sessions Judge, Court No.4, West Tripura District, Agartala for information and compliance;
21. The Treasury Officer, Treasury No. I & II, Agartala, West Tripura District;
22. The Treasury Officer, Belonia, South Tripura District;
23. The Publisher, Tripura Gazette, Tripura Government Press, Agartala for publication of the above notification in the next issue of Tripura Gazette;
24. The System Analyst, High Court of Tripura, Agartala for uploading the same in official Website of the High Court. He is also directed to update the profile of the concerned Officers in the official website of the High Court of Tripura;
25. All the Assistant Registrar(s), High Court of Tripura, Agartala;
26. The Superintendent (Establishment/Accounts Section/Vigilance), High Court of Tripura, Agartala;
27. Personal file(s) of the Officers concerned;
28. ORDER FILE.

Registrar General